NOTICE


The following candidates are required to appear before the undersigned at 9 A.M. on their respective day of interview noted against column no. 4 of the interview schedule hereunder, for interview for the post of Process Server in the unit of Krishna, Machilipatnam along with all original and attested copies of certificates.

The schedule of the interview is fixed as follows:

<table>
<thead>
<tr>
<th>S.No</th>
<th>Hall Ticket Numbers</th>
<th>Total Strength</th>
<th>Date</th>
</tr>
</thead>
<tbody>
<tr>
<td>(1)</td>
<td>(2)</td>
<td>(3)</td>
<td>(4)</td>
</tr>
<tr>
<td>1</td>
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<td>255</td>
<td>14.03.2016</td>
</tr>
</tbody>
</table>
The call letters are sent to the above candidates by registered post with acknowledgement due.

The candidates are further informed to bring the following Original certificates and also a set of neat, legible and attested copies of the said original certificates.

N.B.

2. A photograph duly attested by a Gazetted Officer shall be affixed on the call letter.
3. A copy of this call letter duly attested by a Gazetted Officer.
4. Certificate showing the date of birth.
5. Certificates relating to academic and technical qualifications if any, like type writing, short hand writing & Computer Knowledge etc.

6. Certificate in respect of local / non-local candidature in terms presidential orders 1975 i.e., Study Certificates for four (4) consecutive academic years ending with the 7th Class i.e., from 4th Class to 7th Class (OR) in case they have not studied in any institution in the District during the above period of four years, Residence Certificate from the concerned Tahsildar for four (4) consecutive academic years ending with the 7th Class in Annexure-I and residence Certificate for four years preceding the year of issue of certificate shall be produced in Annexure-II in terms of G.O.Ms.No.729 GAD (SPF-A) Department, dated 1.11.1975.


8. A neat and clean set of copies of all the above documents duly attested by a Gazetted Officer.

9. Certificate showing physical disability if any issued by Medical Board

10. Certificates relating to Special Skills if any i.e., Driving, Dhobi, Cooking, electrical, plumbing etc.,

11. The individual who are working on contract basis and on outsourcing mode in the Judicial Department should submit their Service Certificate.

Machilipatnam
Dt: 04.03.2016.

Dis. No. 1955
Dt: 04.03.2016